

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**15. C.P. (IB)/472(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - M/s Koncepts Interior**  
**V/s**  
**Praxis Home Retail Ltd**  
**(Hometown Designand Build)**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Kunal Kanungo a/w Adv. Rochelle Fernandes, Adv. Yogesh Naidu appeared for the Petitioner/Operational Creditor. Adv. Shyam Kapadia a/w Adv. Ankita Yadav appeared for the Respondent/Corporate Debtor. List this matter before the regular bench on **30.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**